

SHARMA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that a high powered Central team recently visited a few districts of Madhya Pradesh, if so, its objective ;

(b) how many districts it visited ; and

(c) what are its observations regarding provision of finance under I.R.D.P. by the Nationalised Banks ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) A Central Team of officers visited Madhya Pradesh in January, 1983 to study credit mobilisation for the Integrated Rural Development Programme (IRDP).

(b) The Team visited some villages in Bhopal, Raisen, and Vidisha districts.

(c) The main observation of the Team relates to non-adherence by some banks to the instructions issued by the Reserve Bank of India regarding credit support to IRDP.

#### Tuna Fish Catch

10704. SHRIMATI SANYOGITA RANE : Will the Minister of AGRICULTURE be pleased to state :

(a) the total marine fish catch and the contents of the Tuna Fish in it ;

(b) whether it is a fact that the present level of tuna exploitation is very low as compared to its vast potential ; and

(c) the steps proposed to increase commercial production of tuna with the help of advance technology ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) According to the figures sent by States/Union Territories the total marine fish catch during 1980 was about 15.5 lakh tonnes. Tuna and tuna like fishes contributed about 2% of this catch.

(b) Yes, Sir.

(c) Two numbers of tuna vessels already available with the Government was presently engaged in survey of tuna resources and training of operatives in tuna fishing. Government have also announced a policy of chartering of foreign fishing vessels, joint ventures and import of fishing vessels including tuna vessels. Efforts have also been made to get the Indian crew trained in tuna fishing.

#### Execution of drinking water supply schemes in the Hill areas

10705. PROF. NARAIN CHAND PARASHAR . Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have decided to enhance the provision of funds for execution of Drinking Water Supply Schemes in the Hill areas/States ;

(b) if so, the exact amount of enhancement for the year 1983-84 and 1984-85, for each hill State/region ; and

(c) the date by which all villages and the entire population in the rural areas of hill States would be covered by the supply of safe drinking water ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b). Drinking water supply is a State subject and schemes are formulated and implemented by the State Governments from provisions made in the State Budgets. The centre assists the efforts of the State Governments by providing grants under the Centrally Sponsored Accelerated Rural Water Supply Programme to provide drinking water supply to identified problem villages including those in the hill areas. There is no separate Centrally assisted component under this programme exclusively for hill areas. The Sixth Plan outlay under the Centrally Sponsored programme is Rs. 600 crores and this outlay has not so far been enhanced.

(c) 1981 to 1991 is the United Nations' Drinking Water Supply and Sanitation De-

cade in which India is also participating. One of the Decade goals is to cover the entire population with safe water facilities by March, 1991.

#### Promotion of forestry

10706. PROF. NARAIN CHAND PARASHAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have made any provision for the promotion of 3-dimensional forestry in the Sixth Five Year Plan ;

(b) if so, the main outline of this provision and how it has been implemented during each of the years of the Sixth Five Year Plan in each State/Union Territory ; and

(c) if not, whether any such plan would be drawn up ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) Provision has been made for promotion of Social Forestry in the Sixth Five Year Plan. This programme has multiple dimensions in that it provides fuel, fodder, fruits, fibres etc. in addition to broader environmental/ecological benefits.

(b) Social Forestry programme comprises :—

(1) plantation in Government wastelands, degraded forests, village common lands, roadsides, canal sides and railway line sides.

(2) Distribution of seedlings to public including farmers and children for planting in and around private lands, school compounds etc.

Yearwise and Statewise details are given in the Annexure.

(c) Question does not arise.

बिहार सरकार से प्राप्त ग्रामीण विकास योजनाएं

10707. श्री रामावतार शास्त्री : क्या

ग्रामीण विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को वर्ष 1983-84 में बिहार सरकार से ग्रामीण विकास के लिए कोई योजना प्राप्त हुई है;

(ख) यदि हां, तो उसका पूरा ब्यौरा क्या है;

(ग) क्या राज्य सरकार ने इस योजना को क्रियान्वित करने के लिए किसी प्रकार की सहायता मांगी है;

(घ) यदि हां, तो उसका पूरा ब्यौरा क्या है; और

(ङ) उस पर सरकार की क्या प्रतिक्रिया है ?

ग्रामीण विकास मन्त्रालय के राज्य मन्त्री (श्री हरिनाथ मिश्र) : (क) से (ङ) समन्वित ग्रामीण विकास कार्यक्रम, राष्ट्रीय ग्रामीण रोजगार कार्यक्रम जैसे ग्रामीण विकास के मुख्य कार्यक्रमों को बिहार में 1983-84 में भी कार्यान्वित किया जाएगा। इन कार्यक्रमों पर होने वाले व्यय का 50 प्रतिशत भारत सरकार द्वारा वहन किया जाता है।

#### Funds for development of dry land in Orissa

10708. SHRI K. PRADHANI : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the details regarding the funds diverted to the programme of development of dry land farming in drought prone areas of Orissa ; and

(b) whether Government are satisfied with the allocation of funds made for this programme to the State of Orissa ?

THE MINISTER OF STATE OF THE